CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL. WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-110066 (SM APPEAL BRANCH)

Dated:-29//03/2017

NOTICE

All the concerned are hereby informed that all matters listed before Hon'ble Single Member Bench on 29/03/2017 stands adjourned and the next date of hearing will be notified in due course along with the adjournment notice.

By order

Technical Officer

SM

Copy to:-

- SPS to Hon'ble President/Hon'ble Members.
- 2. Rgistrar/ Dy.Registrars/AssistantRegistrars/Technical Officer
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